

**Teller System in the Branches of  
Central Bank**

7476. SHRI SAT PAL KAPUR:  
Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 901 on the 16th November, 1973 regarding Teller System in the branches of Central Bank and state:

(a) whether the Teller System has since been introduced in other branches of the Central Bank of India in Delhi and New Delhi where it was to be introduced;

(b) if so, the particulars thereof and if not, the reasons for delay; and

(c) whether Gole Market Branch is one of the branches of the Central Bank of India where Teller System is proposed to be introduced and if so, when and if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):  
(a) to (c). Central Bank of India has reported that the teller system has since been introduced by them in one more branch, namely at Lajpat Nagar and that proposals for introduction of the said system in eleven more branches, including Gole Market branch, are under consideration. The exact date of introduction of the teller system in these branches will depend on the completion of requisite preparations and arrangements for the introduction of the system

**Meeting of Aid India Consortium**

7477. SHRI TARUN GOGOI;

SHRI R. V. SWAMINATHAN:

Will the Minister of FINANCE be pleased to state:

(a) whether a meeting of the Members of the Aid India Consortium was held in Paris from 9th to 11th April, 1974;

(b) if so, the subjects discussed; and

(c) the decisions arrived at?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):  
(a) to (c). A Working Party meeting of the members of India Consortium was held in Paris on 9th and 10th April, 1974 to consider a paper prepared by the World Bank on India's foreign exchange requirements and to consider the Bank's suggestion that as large a portion of the assistance which the Consortium provides should be in freely usable form. The meeting did not attempt to reach any decisions. The matter would be pursued further at a meeting scheduled to be held in June this year.

**Decision in regard to drawing of  
increments by Central Government  
Employees**

7478. SHRI PRABODH CHANDRA:  
Will the Minister of FINANCE be pleased to state:

(a) whether Government have decided to permit Central Government employees to draw their increments on the first day of the month in which it falls due with effect from November, 1973; and

(b) if so, the reasons for not giving effect to this recommendation from the date the new grade have been given effect to i.e. January, 1973?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):  
(a) Yes Sir.

(b) The Third Pay Commission had recommended 1st March, 1973 as the date of giving effect to its recommendations on pay scales and pensionary benefits only, which has been modified by Government as 1st January, 1973. In respect of other matters including date of increment, no date